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NHRC seeks report on temple suicide

https://timesofindia.indiatimes.com/city/bhubaneswar/nhrc-seeks-report-on-temple-suicide/articleshow/91298588.cms

The National Human Rights Commission (NHRC) has sought a joint action taken report within four weeks from the Puri collector and SP on the alleged suicide by a devotee of the transgender community at the Puri Jagannath temple on Sunday. The NHRC intervened following a petition, filed by human rights campaigner and lawyer Radhakanta Tripathy. The devotee, who was identified as Balaram Rout, allegedly jumped to death from Gumuta, a dome of the entrance of the temple. It was the first time such a tragic incident occurred in the shrine. tnn

TDP writes to NHRC seeking action against SI for excesses

https://www.newindianexpress.com/states/andhra-pradesh/2022/may/04/tdp-writes-to-nhrc-seeking-action-againstsi-for-excesses-2449592.html

TDP politburo member Varla Ramaiah has urged the National Human Rights Commission (NHRC) to take action against an SI and a ruling YSRC leader for allegedly assaulting the son of a differently-abled woman.

In a letter written to the NHRC on Tuesday, Ramaiah said the SI assaulted the complainant at Chilamathur police station in the Hindupur Assembly constituency of Sathya Sai district. In the Chilamathur incident, Padmavati, a differently-abled woman belonging to a BC community from Sanjeevaraya Palem, has been getting a pension for several years.

Local YSRC leaders have recently stopped her pension alleging that her family was not in favour of the ruling party. Her son G Venugopal, aged about 35 years, approached the local YSRC leader Damodar Reddy seeking pension. He was attacked and abused by the YSRC leader.

Damodar Reddy allegedly threatened that Padmavati would not get the pension till they changed their political affiliation. Later, Damodar Reddy filed a false complaint against Venugopal in the Chilamathur police station. When Venugopal visited the police station to explain the facts, SI Rangadu assaulted and abused him, the TDP leader said.

Man assault: TDP urges NHRC to take action against ...

https://www.uniindia.com/story/Man-assault--TDP-urges-NHRC-to-take-action-against-Chilamathur-SI

Telugu Desam Party politburo member Varla Ramaiah on Tuesday urged the National Human Rights Commission (NHRC) to take action against Chilamathur Sub-Inspector and the ruling YSRCP leader for 'assaulting' the son of a differently abled woman in Andhra Pradesh. In a letter to the NHRC Chairperson Arun Kumar Mishra here, Ramaiah said the SI assaulted the complainant in the presence of public at the Chilamathur police station in Hindupur assembly constituency of Satya Sai district in Andhra Pradesh. There was evidence available for the same, he said. The TDP senior leader said since June 2019, the state has been witnessing high handed and rude behaviour by the police. They were assaulting, abusing, harassing and threatening the victims and complainants. In the Chilamathur incident, Padmavati, belonging to a BCYadav community from Sajeevarayanapalem village of Chilamathru mandal in Hindupur assembly segment has been getting differently abled pension for many years. Ramaiah mentioned in the letter that lately, the ruling YSRCP local leaders stopped her pension, alleging her family is not in favour of the ruling YSRCP. Her son, G. Venugopal, aged about 35 years, approached the local ruling YSRCP leader Damodar Reddy who not only attacked Venu but also abused him. Damodar Reddy threatened that Padmavati will not get the pension till they changed their political affiliations. The TDP leader said that surprisingly, Damodar Reddy filed a false complaint against Venu at the Chilamathur police station. Knowing this, Venu approached the Chilamathur police with a written complaint stating the facts. The moment Venu entered the police station premises, SubInspector Rangadu assaulted Venu by beating him black and blue and abused him in filthy language. It is a case of a victim being further victimised by assaulting and abusing. Ramaiah said the conduct of the Police Officer (SI) is not only against the fundamental rights guaranteed in the constitution, but is also against the Andhra Pradesh Police Manual. Such behaviour is unacceptable in a democratic and civilised society and hence it is to be dealt with promptly and sternly. The TDP senior leader appealed to NHRC to conduct an inquiry and initiate appropriate action against the SI, who deliberately infringed the fundamental rights of a citizen, Venugopal. UNI DP

NHRC seeks ATR on transgender death at Puri Jagannath temple

https://www.thestatesman.com/cities/bhubaneshwar/nhrc-seeks-atr-transgender-death-puri-jagannath-temple-1503067474.html

The National Human Rights Commission (NHRC) has sought for Action Taken Report (ATR) from the District Collector and Superintendent of Police of Puri and the Secretary, Department of Women & Child Development and Mission Shakti on the death of a member of transgender community at the Puri Jagannath Temple.

It may be recalled here that a member of the transgender community died after falling from the entrance dome of Singhadwar on the eastern gate of Puri's Jagannath temple on Sunday afternoon.

The NHRC passed the order acting on a petition filed by rights activist and Supreme Court lawyer Radhakanta Tripathy.

The petition stated that on 1 May 1, a transgender, Balaram Rout (36), a resident of Nimapara jumped from the gumuta or the entrance dome of the shrine. Rout sustained grievous injuries after falling from a height of around 30 feet. The cause of death is however still shrouded under mystery.

"There is no welfare board for the transgender community as per statute and supreme court judgment in the State. The transgender members are deprived of many benefits under social welfare schemes. They live miserably with social boycott and ostracisation.

Failure and negligence of Police and inaction by Social Justice department and Temple Administration that resulted in the death of a transgender for the first time in the history of the famous temple amounts to serious violation of human rights.

Earlier pursuant to NHRC notice on Tripathy's petition, the centre had constituted National Council for Transgender Persons, on 21 August, 2020. This is the first statutory body working for the welfare of transgender in India. Subsequently, the NHRC formulated and issued an Advisory for Protection of the Rights of LGBTQI + Community on 16 October,2020 covering various aspects like food, education, protection, financial help, etc. for strict compliance by the center and states.